

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA

UNSTARRED QUESTION NO.251  
TO BE ANSWERED ON 26.04.2016

**Accessibility for Differently Abled**

251. SHRI G. HARI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is considering to ensure accessibility for the disabled across all public spaces in the National Building Code which is being revised;
- (b) if so, the details thereof;
- (c) whether a meeting of all stakeholders including experts from the disability sector has been held recently; and
- (d) if so, the deliberations made and decisions arrived at in the said meeting?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
(SHRI KRISHANPAL GURJAR)

(a) to (d): Yes, Madam. The provisions relating to accessibility for persons with disabilities are covered in Part 3 'Development Control Rules and General Building Requirements' of National Building Code 2005. These provisions are also being revised in the draft National Building Code. These are being given due cross-references in other applicable chapters of the Code as well. The draft was widely circulated for inviting comments and meeting held with all stakeholders including experts from disability sector to ensure that all the accessibility related standards are incorporated in the draft National Building Code.

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